

DIVISION BENCH
COURT - II

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/110(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	GAJANAN ORES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Urvi Sanghvi, CS] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Heard, **Reserved for orders.**

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**